

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2455
ANSWERED ON:25.07.2014
PAYMENT OF SERVICE CHARGES
Reddy Shri Ch. Malla

Will the Minister of DEFENCE be pleased to state:

- (a) whether the service charges demanded by Secunderabad Cantonment Board on account of Land and buildings held by Army are outstanding to a large extent;
- (b) whether the Secunderabad Cantonment Board has requested the Government for payment of service charges on account of Land and buildings held by Army;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (d): Director General of Defence Estate (DGDE) under whose administrative control Cantonment Boards operate, has reported that the total demand of service charges by Secunderabad Cantonment Board on account of Lands and buildings held by Army as on 01.04.2014, is Rs. 367.86 Crore. Out of this amount the demand for the current financial year 2014-15 is Rs. 50.39 Crore. DGDE has taken up the issue of unpaid service charges pertaining to various cantonments including Secunderabad Cantonment, with the Army Head Quarters (AHQ) directly and through the Ministry of Defence. Government has held consultation with the concerned stake holders to resolve the issue.